

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/44/2016
NAME OF THE PETITIONER(S) : C. Ramachandran
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. SUMITACHARWAL
For KSR & Co.
Dr. KS Ravichandran
Adv. Manjula.

For Petitioners

Sumit

2. R. RAJESH

Counsel for R1 to R9

17.17K

ORDER

PCS representing the petitioner present and stated that he is filing the written submissions today. Counsel for respondents present. PCS representing the petitioner is directed to serve copy of the written submissions to the other side in advance. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

sg/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)